

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

C.P. No. 51/241-242 & 244/NCLT/AHM/2018

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.09.2020**

Name of the Company: Krishak Bharati Cooperative Ltd
V/s
Gujarat State Energy Generation Ltd & Others

Section: Section 241-242 & 244 of Companies Act, 2013.

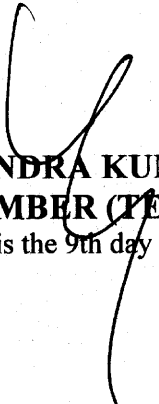
ORDER

Learned Counsel Mr. Raheel Patel appeared for the Petitioner.

Learned Counsel Mr. Chintan Dave appeared for Respondent.

Learned PCS Mr. Manoj Hurkut appeared for Respondent no.1.

Matter to appear for further consideration on 23.11.2020.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 9th day of September, 2020


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**